

General Circular No. 05/2017

No. 11/06/2017-IEPF
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing
Shastri Bhawan, Dr. R. P. Road
New Delhi – 110001
Dated: 16.05.2017

To
All Stakeholders
Nodal Officer's (IEPF) of Concerned Companies
All Regional Director's & Registrar of Companies of Min. of Corp. Affairs

Subject: Transfer of Shares to IEPF Authority

Sir/Madam,

Please refer to General Circular No. 03/2017 dated 27.04.2017 regarding "Transfer of shares to IEPF Authority" issued by this office.

2. The subject matter of the said circular is being reviewed by the Ministry and hence the said circular stands withdrawn with immediate effect. Fresh instructions on the matter will be issued in due course of time.
3. This issues with the approval of the Competent Authority.

Yours sincerely,

Monika
(Monika Gupta)
Deputy Director